



The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

REVENUE AND DEVELOPMENT DEPARTMENTS.

NOTIFICATION.

The 3rd June 1939.

No. 2440—II-S-24-R.—In exercise of the powers conferred by section 17(b)(ii) of the Madras Survey and Boundaries Act (Madras Act VIII of 1923), the Governor of Orissa hereby directs the survey, under the provisions of the said Act, of the land described below required for the construction of a well for Inspection Bungalow in the village of Nandapur in Pottanghi taluk of the Koraput district.

SCHEDULE.

District—Koraput.

Taluk—Pottanghi.

Village—Nandapur.

Description of land, wet or dry, inam or poramboke with survey or paimash no.—Zamindari dry.

Name of owner—Maharaja of Jeypore.

Name of occupiers—(1) Sitamoni Porichani,
(2) Pangi Gourango.

Boundaries of the land required to be taken up—

North—Land of Pangi Gourango,

East—Land of Sitamoni Porichani and Pangi Gourango,

South—P. W. D, road and land of Sitamoni Porichani,

West—Land of Sitamoni Porichani and Pangi Gourango,

Approximate extent to be taken up—0.07 acre.

Whether waste or arable—Arable.

ERRATUM.

The 2nd June 1939.

No. 2387—La-35-R.—In notification no. 1445-R., dated the 5th April 1939 published at page 134 of Part III of the *Orissa Gazette* of the 7th April 1939, regarding acquisition of land for the construction of a well for the Inspection Bungalow at Nandapur village, Pottanghi taluk, Koraput district—

Against the item "Description of land, wet or dry, inam or poramboke with survey or paimash no."
Add "Zamindari dry".

By order of the Governor,

W. W. DALZIEL,

Secretary to Government.

**LAW, COMMERCE AND LABOUR
DEPARTMENTS.**

ERRATUM.

The 5th June 1939.

No. 3782-Com.—At the end of the preamble to the notification no. 7964—III-14/38-Com., dated the 3rd December 1938, published at pages 893-896 of Part III of the *Orissa Gazette*, dated the 23rd December 1938, the following words shall be added, namely: "made by the Governments of Bihar and Orissa, Madras and the Central Provinces and Berar and which have been in force in the Province of Orissa:—"

By order of the Governor,

C. G. NAIR,

Secretary to Government.

**OFFICE OF THE REVENUE
COMMISSIONER.**

NOTIFICATION.

The 1st June 1939.

No. 2369—VII-35/39-L.A.—In exercise of the powers delegated under section 5 of the Madras Survey and Boundaries Act, 1923 (Madras Act VII of 1923), the Revenue Commissioner of Orissa hereby directs the survey, under the provisions of the said Act, of the boundary common to the estate land described below and the adjoining Government land in the village of Nandapur in Pottanghi taluk in the district of Koraput.

SCHEDULE.

District—Koraput.

Taluk—Pottanghi.

Village—Nandapur.

Description of land, wet or dry, inam or poramboke with survey or paimash no.—

Name of owner—Maharaja of Jeypore.

Name of occupiers—(1) Sitamoni Porichani,
 (2) Pangi Gourango.

Boundaries of the land required to be taken up—

North—Land of Pangi Gourango,

East—Land of Sitamoni Porichani and Pangi Gourango,

South—P. W. D. road and land of Sitamoni Porichani,

West—Land of Sitamoni Porichani and Pangi Gourango.

Approximate extent to be taken up—
 0.07 acre.

Whether waste or arable—Arable.

P. T. MANSFIELD,

Revenue Commissioner.